

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Service Tax Appeal No.471 of 2012

(Arising out of OIA-414-416/2012/COMMR-A-/RBT/RAJ dated 12/07/2012 passed by Commissioner of Central Excise, CUSTOMS (Adjudication)-RAJKOT)

Praj Industries Ltd

Praj Bhavan,
Bavdhan,
Pune, Maharashtra

.....Appellant

VERSUS

C.C.E. & S.T.-Rajkot

Central Excise Bhavan,
Race Course Ring Road...Income Tax Office,
Rajkot, Gujarat-360001

.....Respondent

APPEARANCE:

Shri R. Subramanya, Advocate for the Appellant

Shri Prakash Kumar Singh, Superintendent (AR) for the Respondent

CORAM: HON'BLE MEMBER (TECHNICAL), MR. RAJU

DATE OF HEARING: 29.09.2022
DATE OF DECISION: 29.09.2022

The appeal is disposed of. For order, see order of date in Service Tax Appeal No. 470 of 2012.

**(RAJU)
MEMBER (TECHNICAL)**

Mehul